

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No. 331/252(1)/ND/18

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.05.2018

NAME OF THE COMPANY: M/s. Arshvant Holdings Pvt. Ltd. V/s. ROC
SECTION OF THE COMPANIES ACT: 252(1)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present for the Petitioner:

Mr. Radhika Malik &


Ms. Priya Verma, Advocates

Present for the Respondent:

Mr. Shobhit Srivastava, DY. ROC

ORDER

Request for adjournment is being made on behalf of the applicant. At his request adjourned to 8th of June, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)